

ITEM NO.8

Virtual Court 4

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 425/2020

GAURAV KUMAR BANSAL

Petitioner(s)

VERSUS

UNION OF INDIA & ANR.

Respondent(s)

(FOR ADMISSION and IA No.42381/2020-PERMISSION TO APPEAR AND ARGUE
IN PERSON)

Date : 16-06-2020 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ROHINTON FALI NARIMAN

HON'BLE MR. JUSTICE NAVIN SINHA

HON'BLE MR. JUSTICE B.R. GAVAI

For Petitioner(s) Petitioner-in-person

For Respondent(s)

UPON hearing the petitioner-in-person
the Court made the following
O R D E R

Application for permission to appear and argue in person is
allowed.

Issue notice.

(R. NATARAJAN)
ASTT. REGISTRAR-cum-PS

(NISHA TRIPATHI)
BRANCH OFFICER